

IN THE HIGH COURT OF KARNATAKA KALABURAGI BENCH
ON THE DAY OF Thursday THE 25th Day Of April 2024
COURT HALL NO.21 SITTING AT PRINCIPAL BENCH BENGALURU
at 02:30PM
BEFORE

THE HON'BLE JUSTICE HEMANT CHANDANGOUDAR

(To get Daily Causelist through telegram, join High Court telegram channel by
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No.	Case No.		Adv for Pet/Appl/Comp.	Adv for Resp.
MATTERS PERTAIN TO KALABURAGI BENCH				
<u>ORDERS</u>				
1	CRL.P 200125/2024	(482,)	PRAKASH YELI	HCGP FOR R1
	A/W OFFICE NOTE REG: AWAITING SERVICE OF NOTICE IN R/O R2			
2	CRL.P 200381/2024	(482,)	GANESH NAIK AND V.G BIRADAR	COPY SERVED ON STATE
	A/W OFFICE NOTE REG: COUNSEL SUBMISSION WITH REGARD TO OFFICE OBJECTION NO.2			

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